

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 23/MP/2018

Coram:

Shri P.K. Pujari, Chairperson

Dr. M.K. Iyer, Member

Shri I.S.Jha, Member

Date of Order: 2nd of April, 2019

In the matter of

Petition under Section 79(1) (c), Section 18 and Section 17(3) of the Electricity Act, 2003 and invoking all other enabling powers of the Central Electricity Regulatory Commission permitting the amendment of the Transmission License dated 14.11.2014 granted to the NRSS XXIX Transmission Limited for establishing Transmission System for Northern Region System Strengthening Scheme NRSSXXIX.

And

In the matter of

NRSS XXIX Transmission Limited
F-1, Mira Corporate Suits, 1 & 2,
Mathura Road, Ishwar Nagar,
New Delhi-110 065

Sterlite Grid 2 Limited
F-1, Mira Corporate Suits, 1 & 2,
Mathura Road, Ishwar Nagar,
New Delhi-110 065

.....Petitioners

Vs.

NRSS XXIX (J) Transmission Limited
F-1, Mira Corporate Suits, 1 & 2,
Mathura Road, Ishwar Nagar,
New Delhi-110 065 and others

... Respondents

ORDER

The Petitioners, NRSS XXIX Transmission Limited and Sterlite Grid 2 Limited jointly have filed the present Petition along with the following prayers:

“(a) Permit transfer of JS Line in favour of a separate entity i.e Respondent No. 1 under Section 17 (3) of the Electricity Act, 2003;

(b) Permit the amendment of Transmission Licence together with all related contractual documents, such that the Elements 2 to 4 is retained by the Petitioner No. 1 and the remaining Element i.e Element 1 or JS Line stand transferred to a separate entity i.e Respondent No. 1;

(c) Grant in-Principle approval for a temporary licence for operating the JS Line till the time a new licence is issued for JS Line and for such interim period grant permission for continuation of tariff as per the Commission`s order dated 10.12.2014 in Petition No. 220/ADPT/2014; and

(d) Pass necessary directions for signing of supplementary TSA.”

2. The Petitioners vide its letter dated 25.3.2019 have submitted that all the four elements of NRSS XXIX Transmission Limited, namely Jallandar-Samba (JS) line and Samba-Amargarh (SA) line along with GIS sub-station and LILO line have been commissioned on 26.6.2016 and 25.8.2018 respectively. Accordingly, the Petitioners have sought permission to withdraw the present Petition with liberty to file separate Petition.

3. The prayer of the Petitioners is allowed. However, prayer of the Petitioners for waiver of the filing fee of the Petition to be filed in future is rejected.

4. Accordingly, Petition No. 23/MP/2018 is disposed of as withdrawn.

Sd/-
(I.S.Jha)
Member

sd/-
(Dr. M.K. Iyer)
Member

sd/-
(P.K. Pujari)
Chairperson